

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No.8164/2010

(Arising out of impugned final judgment and order dated 22/08/1989 in WPC No. 3209/1980 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

STATE OF U.P.& ORS.

Petitioner(s)

VERSUS

YADVENDRAM BIKARAM SINGH

Respondent(s)

(With appln. (s) for c/delay in filing SLP and c/delay in refiling SLP and exemption from filing O.T. and permission to file additional documents and interim relief and office report)
(For final disposal)

Date : 22/02/2016 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPAK MISRA

HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Petitioner(s) Mr. Garvesh Kabra, Adv.
Mr. Abhishek Chaudhary, AOR

For Respondent(s) Mr. Dhruv Mehta, Sr. Adv.
Dr. Sushil Balwada, Adv.
Mr. Vivek Mishra, Adv.
Mr. Sandeep Kumar Mishra, Adv.
Mr. Rohit Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Let the matter be listed in the last week of August,
2016, for final disposal on a non-miscellaneous day.

(Chetan Kumar)
Court Master

(H.S. Parasher)
Court Master